

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3397

ANSWERED ON:30.11.2010

SHORTAGE OF POLICE PERSONNEL

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is a huge gap between the police-public ratio in various States in the country, and is below the United Nations standard;
- (b) if so, the details thereof alongwith the shortage of police personnel, State-wise;
- (c) whether such imbalance is due to a number of vacancies in the police forces of the States;
- (d) if so, the reaction of the Union Government thereto;
- (e) whether the Union Government has urged upon the State Governments to fill up the vacant posts, expeditiously; and
- (f) if so, the follow up action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): As per data compiled by the Bureau of Police Research & Development (BPR&D), a statement indicating State-wise police-population ratio, as on 1.1.2009, is annexed. The minimum UN norm is 220 and when compared with UN norms we are short of policemen.

(d) to (f): 'Police' being a State subject as per VII Schedule to the Constitution of India, the responsibility to fill up the vacancies in police and to improve the police-population ratio rests with the respective State Governments. However, the State Governments have been advised from time to time in various forums by the Ministry to fill up the existing vacancies in police forces, e.g. the Conference of Chief Ministers held on 6.1.2009, 17.8.2009 and 7.2.2010.